

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :28-01-2026

**Date : 28.01.2026**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
5831/2026	28.01.2026	ABLAPL-10775/2025	RANJIT MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	BAIL-1	(Serial No-)
5832/2026	28.01.2026	ABLAPL-13307/2025	S MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2026-01-21		(Serial No-)
5833/2026	28.01.2026	ABLAPL-387/2026	DK JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20		(Serial No-)
5834/2026	28.01.2026	ABLAPL-389/2026	SK KALIMUDDIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21		(Serial No-)
5835/2026	28.01.2026	ABLAPL-389/2026	S NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21		(Serial No-)
5836/2026	28.01.2026	ABLAPL-390/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21		(Serial No-)
5837/2026	28.01.2026	ABLAPL-392/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1	(Serial No-)
5838/2026	28.01.2026	ABLAPL-401/2026	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20		(Serial No-)
5845/2026	28.01.2026	CONTC-1383/2017	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	CONTEMPT	(Serial No-)
5846/2026	28.01.2026	WP (C) - 37174/2025	B K SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	WRIT BRANCH-2	(Serial No-45)
5847/2026	28.01.2026	WP (C) - 37178/2025	B K DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	WRIT BRANCH-3	(Serial No-14)
5848/2026	28.01.2026	WP (C) - 36123/2025	T K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-102)
5849/2026	28.01.2026	WP (C) - 23872/2025	T SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-01-22		(Serial No-102)
5850/2026	28.01.2026	WP (C) - 23790/2025	T SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-01-22		(Serial No-102)
5851/2026	28.01.2026	WP (C) - 29387/2025	T K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	WRIT BRANCH-1	(Serial No-)
5852/2026	28.01.2026	WP (C) - 930/2026	T K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	WRIT BRANCH-6	(Serial No-26)

5853/2026	28.01.2026	WP (C) - 2200/2026	R K BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Serial No-44)
5854/2026	28.01.2026	WP (C) - 1377/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Serial No-45)
5855/2026	28.01.2026	WP (C) - 1335/2026	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Serial No-46)
5856/2026	28.01.2026	WP (C) - 1972/2026	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Serial No-47)
5857/2026	28.01.2026	WP (C) - 2412/2026	B B MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Serial No-48)
5858/2026	28.01.2026	WP (C) - 1956/2026	S R PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Serial No-49)
5859/2026	28.01.2026	WP (C) - 1668/2026	S R PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Serial No-50)
5860/2026	28.01.2026	WP (C) - 2385/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Serial No-51)
5861/2026	28.01.2026	WP (C) - 1953/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-22	WRIT BRANCH-7	(Serial No-52)
5862/2026	28.01.2026	WP (C) - 1953/2026	S K PARDHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-22	WRIT BRANCH-7	(Serial No-53)
5863/2026	28.01.2026	WP (C) - 1717/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-22	WRIT BRANCH-1	(Serial No-54)
5864/2026	28.01.2026	WP (C) - 2331/2026	B R SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(Serial No-55)
5865/2026	28.01.2026	WP (C) - 152/2026	G BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISION BENCH-3)	(Serial No-56)
5866/2026	28.01.2026	ABLAPL-9314/2025	S BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-22	BAIL-1	(Serial No-57)
5868/2026	28.01.2026	ABLAPL-13419/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-27		(Serial No-58)
5869/2026	28.01.2026	WP (C) - 25338/2024	A K PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-21		(Serial No-59)
5870/2026	28.01.2026	WP (C) - 34077/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-20		(Serial No-60)
5871/2026	28.01.2026	WP (C) - 1562/2026	K. MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Serial No-61)
5872/2026	28.01.2026	WP (C) - 1664/2026	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISION BENCH-3)	(Serial No-62)

								BENCH-1)	
5873/2026	28.01.2026	WP (C) - 1585/2026	B. R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20			(Se No-107)
5874/2026	28.01.2026	WP (C) - 29824/2025	B. K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	WRIT BRANCH-2		(Se No-)
5875/2026	28.01.2026	RVWPET-102/2024	A. SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-22	CIVIL REVISION		(Se No-)
5876/2026	28.01.2026	WP (C) - 18801/2025	B. K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21			(Se No-)
5878/2026	28.01.2026	WP (C) - 37814/2025	S. C. ROUTRAY	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	WRIT BRANCH-8		(Se No-42)
5880/2026	28.01.2026	WP (C) - 2403/2026	M. R. ROUTRAY	C.O.	COURT NO. 21	Order Dtd. 2026-01-22	WRIT BRANCH-5		(Se No-21)
5881/2026	28.01.2026	WP (C) - 29629/2025	K. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-01-20			(Se No-21)
5883/2026	28.01.2026	WP (C) - 1570/2026	S. S. BISWAL	C.O.	COURT NO. 21	Order Dtd. 2026-01-20	WRIT BRANCH-6		(Se No-36)
5884/2026	28.01.2026	WP (C) - 1598/2026	B. C. PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-01-20			(Se No-36)
5885/2026	28.01.2026	WP (C) - 1661/2026	A. K. PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-01-20			(Se No-36)
5887/2026	28.01.2026	WP (C) - 1555/2026	D. SAHU	C.O.	COURT NO. 21	Order Dtd. 2026-01-20	WRIT BRANCH-2		(Se No-)
5888/2026	28.01.2026	WP (C) - 36420/2025	P. K. JENA	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	WRIT BRANCH-5		(Se No-21)
5889/2026	28.01.2026	WP (C) - 2466/2026	H. K. DASH	C.O.	COURT NO. 25	Order Dtd. 2026-01-27			(Se No-21)
5891/2026	28.01.2026	ABLAPL-14068/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2026-01-27			(Se No-21)
5892/2026	28.01.2026	WP (C) - 2152/2026	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-02-18	WRIT BRANCH-5		(Se No-21)
5893/2026	28.01.2026	WP (C) - 2437/2026	S. M. SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-01-27	WRIT BRANCH-6		(Se No-25)
5895/2026	28.01.2026	WP (C) - 1354/2026	K. C. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5896/2026	28.01.2026	WP (C) - 1393/2026	K. C. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5898/2026	28.01.2026	FAO-186/2025	G. DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-22			(Se No-)

									25)
5899/2026	28.01.2026	WP (C) - 2243/2026	B. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5900/2026	28.01.2026	WP (C) - 1775/2026	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WRIT BRANCH-1		(Se No-25)
5901/2026	28.01.2026	WP (C) - 2396/2026	S. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	WRIT BRANCH-2		(Se No-25)
5903/2026	28.01.2026	WP (C) - 2338/2026	B. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5905/2026	28.01.2026	WP (C) - 34207/2025	KSHITISH	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5910/2026	28.01.2026	CONTC-443/2026	A K SRICHRAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5914/2026	28.01.2026	CONTC-220/2026	M/S JYOTIRANJAN KAR	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5915/2026	28.01.2026	CONTC-219/2026	J R KAR	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5917/2026	28.01.2026	CONTC-218/2026	J R KAR	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5918/2026	28.01.2026	CONTC-6128/2025	C R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-25)
5919/2026	28.01.2026	WP (C) - 33474/2021	PRADIPTA KISHORE BHUYAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	WRIT BRANCH-3		(Se No-14)
5920/2026	28.01.2026	CRLMC-2633/2025	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	CRIMINAL MISC		(Se No-25)
5922/2026	28.01.2026	WP (C) - 37844/2023	K C SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-01-22	WRIT BRANCH-2		(Se No-45)
5923/2026	28.01.2026	WP (C) - 15988/2025	B DAS	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-45)
5924/2026	28.01.2026	BLAPL-11023/2025	AK MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-01-27			(Se No-45)
5925/2026	28.01.2026	WP (C) - 35583/2025	SAMARENDRA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-16			(Se No-45)
5926/2026	28.01.2026	WP (C) - 36737/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-2		(Se No-25)
5927/2026	28.01.2026	WP (C) - 37388/2025	S ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-4		(Se No-46)
5928/2026	28.01.2026	WP (C) - 1130/2026	N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-8		(Se No-29)
5929/2026	28.01.2026	WP (C) - 1147/2026	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-27			(Se No-29)
5931/2026	28.01.2026	WP (C) -	N ROUT	C.O.	COURT NO.	Order Dtd. 2026-01-			(Se No-29)

			1163/2026			1	27		No-29)
5933/2026	28.01.2026	WP (C) - 1185/2026	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-10)	
5936/2026	28.01.2026	WP (C) - 1192/2026	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-10)	
5938/2026	28.01.2026	CRLMP-28/2026	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-01-22		(Se No-10)	
5939/2026	28.01.2026	WP (C) - 1395/2026	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-27		(Se No-10)	
5941/2026	28.01.2026	WP (C) - 1480/2026	SAMARENDRA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-2	(Se No-	
5943/2026	28.01.2026	WP (C) - 1473/2026	SAMARENDRA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	WRIT BRANCH-6	(Se No-36)	
5946/2026	28.01.2026	WP (C) - 1808/2026	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Se No-108)	
5950/2026	28.01.2026	WP (C) - 2378/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-1	(Se No-	
5953/2026	28.01.2026	WP (C) - 2538/2026	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-2	(Se No-	
5954/2026	28.01.2026	WP (C) - 2348/2026	M SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-27		(Se No-	
5959/2026	28.01.2026	WP (C) - 2323/2026	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-4	(Se No-37)	
5961/2026	28.01.2026	WP (C) - 2327/2026	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-27		(Se No-37)	
5964/2026	28.01.2026	ABLAPL-13340/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	BAIL-2	(Se No-18)	
5966/2026	28.01.2026	WP (C) - 2356/2026	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-16		(Se No-18)	
5968/2026	28.01.2026	WP (C) - 2410/2026	S K LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	WRIT BRANCH-8	(Se No-39)	
5970/2026	28.01.2026	CONTC-3452/2025	S N MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-08-13		(Se No-39)	
5971/2026	28.01.2026	CONTC-3795/2024	H K DASH	C.O.	COURT NO. 1	Order Dtd. 2026-01-27		(Se No-39)	
5974/2026	28.01.2026	WP (C) - 31814/2025	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-2	(Se No-45)	

	5975/2026	28.01.2026	CONTC-2614/2025	B.C.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-21		(Se No-45)
	5976/2026	28.01.2026	WP (C) - 2111/2026	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24		(Se No-45)
	5977/2026	28.01.2026	WP (C) - 16353/2024	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se No-107)
	5978/2026	28.01.2026	WP (C) - 2737/2026	J. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-27	WRIT BRANCH-4	(Se No-37)
	5979/2026	28.01.2026	WP (C) - 24540/2024	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se No-105)
	5980/2026	28.01.2026	CONTC-5836/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-02-13		(Se No-105)
0	5981/2026	28.01.2026	FAO-26/2026	N. ROUT	C.O.	COURT NO. 25	Order Dtd. 2026-01-27	MISC. APPEAL SEC.	(Se No-)
1	5982/2026	28.01.2026	WP (C) - 1771/2026	A. PATTANAIK	C.O.	COURT NO. 25	Order Dtd. 2026-01-27	WRIT BRANCH-2	(Se No-)
2	5983/2026	28.01.2026	WP (C) - 33207/2025	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2026-01-27	WRIT BRANCH-4	(Se No-19)
3	5984/2026	28.01.2026	WP (C) - 2714/2026	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2026-01-27	WRIT BRANCH-8	(Se No-39)
4	5985/2026	28.01.2026	CRLMC-253/2026	P.K.ROUTRAY	C.O.	COURT NO. 25	Order Dtd. 2026-01-22	CRIMINAL MISC	(Se No-)
5	5986/2026	28.01.2026	WP (C) - 33207/2025	J C BARAL	C.O.	COURT NO. 25	Order Dtd. 2026-01-27	WRIT BRANCH-4	(Se No-19)
6	5987/2026	28.01.2026	WP (C) - 2724/2026	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2026-01-27		(Se No-19)
7	5988/2026	28.01.2026	WP (C) - 2718/2026	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2026-01-27	WRIT BRANCH-8	(Se No-39)
8	5989/2026	28.01.2026	CRLMC-259/2026	P.R.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-01-22		(Se No-39)
9	5990/2026	28.01.2026	WP (C) - 2292/2026	K K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2026-01-27		(Se No-39)
0	5991/2026	28.01.2026	WP (C) - 522/2026	S. K. SAHU	C.O.	COURT NO. 25	Order Dtd. 2026-01-27	WRIT BRANCH-4	(Se No-37)
1	5992/2026	28.01.2026	WP (C) - 2060/2026	S. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-1	(Se No-)

2	5993/2026	28.01.2026	WP (C) - 1795/2022	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 27	WRIT BRANCH-5	(Se No- 32)
3	5994/2026	28.01.2026	CRLMC- 258/2026	P.R.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 22		(Se No- 32)
4	5995/2026	28.01.2026	WP (C) - 37025/2025	G. JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 27	WRIT BRANCH-7	(Se No- 15)
5	5996/2026	28.01.2026	CRLMC- 1836/2025	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 05		(Se No- 15)
6	5998/2026	28.01.2026	WP (C) - 1314/2026	A. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 27	WRIT BRANCH-1	(Se No-
7	5999/2026	28.01.2026	CRLMC- 244/2026	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 22		(Se No-
8	6000/2026	28.01.2026	WP (C) - 1312/2026	A. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 27	WRIT BRANCH-7	(Se No- 44)
9	6002/2026	28.01.2026	CRLMC- 270/2026	A. K. SRICHANDAN	C.O.	COURT NO. 6	Order Dtd. 2026-02- 19		(Se No- 44)
0	6003/2026	28.01.2026	CRLMC- 249/2026	M.D.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-02- 17		(Se No- 44)
1	6004/2026	28.01.2026	CRLMC- 265/2026	A.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-03- 30		(Se No- 44)
2	6005/2026	28.01.2026	ABLAPL- 396/2026	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17		(Se No- 44)
3	6010/2026	28.01.2026	CRLMP- 1703/2025	P.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 22		(Se No- 44)
4	6011/2026	28.01.2026	CRLMP- 1663/2025	U.P.BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 20		(Se No- 44)
5	6012/2026	28.01.2026	CONTC- 5412/2025	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01- 22		(Se No- 44)
6	6013/2026	28.01.2026	CONTC- 5687/2025	P.K.PANI	C.O.	COURT NO. 25	Order Dtd. 2026-02- 13		(Se No- 44)
7	6014/2026	28.01.2026	WP (C) - 25368/2025	A K BARIK	C.O.	COURT NO. 16	Order Dtd. 2026-02- 23	WRIT BRANCH-2	(Se No-
8	6015/2026	28.01.2026	CONTC- 4706/2025	G.C.BARIK	C.O.	COURT NO. 16	Order Dtd. 2026-01- 22		(Se No-
9	6016/2026	28.01.2026	FAO- 186/2025	A.K.BARIK	C.O.	COURT NO. 16	Judgement Dtd. 2026- 01-22		(Se No-
0	6017/2026	28.01.2026	CRLMC- 271/2026	J.R.BISWAL	C.O.	COURT NO. 16	Order Dtd. 2026-01- 22		(Se No-
1	6018/2026	28.01.2026	CRLMC- 78/2026	A.K.MISHRA	C.O.	COURT NO. 16	Order Dtd. 2026-01- 20		(Se No-

2	6019/2026	28.01.2026	CRLMC-268/2026	R.MISRA	C.O.	COURT NO. 16	Order Dtd. 2026-01-22		(Se No-
3	6021/2026	28.01.2026	CRLMC-232/2026	K.K.NATH	C.O.	COURT NO. 16	Order Dtd. 2026-01-21		(Se No-
4	6026/2026	28.01.2026	ABLAPL-391/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1	(Se No-14)
5	6027/2026	28.01.2026	ABLAPL-372/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20		(Se No-14)
6	6028/2026	28.01.2026	ABLAPL-438/2026	MANOJ KUMAR PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21		(Se No-14)
7	6029/2026	28.01.2026	WP (C) - 2564/2026	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-27	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)
8	6030/2026	28.01.2026	WP (C) - 1715/2026	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-27	WRIT BRANCH (DIVISION BENCH-2)	(Se No-109)
9	6031/2026	28.01.2026	WP (C) - 2604/2026	R. K. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-27	WRIT BRANCH-5	(Se No-21)
0	6032/2026	28.01.2026	ABLAPL-14164/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-20		(Se No-21)
1	6033/2026	28.01.2026	BLAPL-12019/2025	TRILOCHAN BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-27		(Se No-21)
2	6034/2026	28.01.2026	WP (C) - 2456/2026	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-22	WRIT BRANCH-4	(Se No-37)
3	6035/2026	28.01.2026	WP (C) - 2218/2026	SARAT KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	WRIT BRANCH-4	(Se No-37)
4	6036/2026	28.01.2026	BLAPL-11958/2025	R R NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-01-12		(Se No-37)
5	6037/2026	28.01.2026	WP (C) - 28633/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 1	Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
6	6038/2026	28.01.2026	WP (C) - 28717/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 1			(Se No-116)
7	6039/2026	28.01.2026	WP (C) - 28927/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 1	Order Dtd. 2026-01-22		(Se No-116)
8	6040/2026	28.01.2026	WP (C) - 32828/2023	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-01-22	WRIT BRANCH-3	(Se No-28)
9	6041/2026	28.01.2026	WP (C) - 34766/2023	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-22	WRIT BRANCH-7	(Se No-

									44)
0	6042/2026	28.01.2026	WP (C) - 6837/2022	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-5	(Se No-47)
1	6043/2026	28.01.2026	WP (C) - 6841/2022	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-27	WRIT BRANCH-5	(Se No-47)
2	6044/2026	28.01.2026	WP (C) - 2478/2026	J. D. MUDULI	C.O.	COURT NO. 23	Order Dtd. 2026-03-02	WRIT BRANCH-8	(Se No-29)
3	6045/2026	28.01.2026	CRLREV-13/2026	A K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-09		(Se No-29)
4	6046/2026	28.01.2026	CMP-78/2026	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-22		(Se No-29)
5	6047/2026	28.01.2026	CMP-1631/2025	MAMI PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21		(Se No-29)
6	6054/2026	28.01.2026	CRLA-520/2018	B DAS	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-
7	6059/2026	28.01.2026	WP (C) - 2477/2026	B. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-05	WRIT BRANCH (DIVISION BENCH-3)	(Se No-123)
8	6061/2026	28.01.2026	WP (C) - 2300/2026	L. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-27		(Se No-123)
9	6063/2026	28.01.2026	WP (C) - 2345/2026	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-27		(Se No-123)
0	6064/2026	28.01.2026	WP (C) - 2383/2026	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-44)
1	6067/2026	28.01.2026	WP (C) - 2256/2026	U. P. BAG	C.O.	COURT NO. 6	Order Dtd. 2026-01-27		(Se No-44)
2	6069/2026	28.01.2026	WP (C) - 2173/2026	B. K. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-01-27	WRIT BRANCH (DIVISION BENCH-3)	(Se No-119)
3	6070/2026	28.01.2026	WP (C) - 247/2026	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-18)
4	6071/2026	28.01.2026	WP (C) - 291/2026	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-27	WRIT BRANCH-2	(Se No-
5	6072/2026	28.01.2026	WP (C) - 326/2026	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-27	WRIT BRANCH (DIVISION BENCH-3)	(Se No-121)
6	6073/2026	28.01.2026	WP (C) - 330/2026	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-01-27	WRIT BRANCH-2	(Se No-
7	6095/2026	28.01.2026	RSA-	T K MOHANTY	C.O.	COURT NO.	Order Dtd. 2025-12-	SECOND	(Se

			17/2017			7	15	APPEAL	No-
8	6097/2026	28.01.2026	RSA-48/2026	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-01-28		(Se No-
9	6099/2026	28.01.2026	WP (C) - 2361/2026	SILADITYA RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	WRIT BRANCH-8	(Se No-29)
0	6101/2026	28.01.2026	RSA-179/2019	P K PRADHAN	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-01-28	SECOND APPEAL	(Se No-
1	6102/2026	28.01.2026	BLAPL-12130/2025	S. CHOUDHURY	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-01-27	BAIL-2	(Se No-11)
2	6104/2026	28.01.2026	WP (C) - 1997/2026	M PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-01-28		(Se No-11)
3	6107/2026	28.01.2026	RSA-405/2023	P PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-01-28	SECOND APPEAL	(Se No-
4	6109/2026	28.01.2026	WP (C) - 2050/2026	G D MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-03-10	WRIT BRANCH-7	(Se No-44)
5	6113/2026	28.01.2026	BLAPL-724/2026	P. R. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-01-27		(Se No-44)
6	6115/2026	28.01.2026	BLAPL-12070/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 21	Order Dtd. 2026-01-27	BAIL-2	(Se No-16)
7	6116/2026	28.01.2026	BLAPL-11505/2025	H.K.PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-01-27		(Se No-16)
8	6117/2026	28.01.2026	WP (C) - 2503/2026	S.P.SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-16)
9	6119/2026	28.01.2026	WP (C) - 2178/2026	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-27		(Se No-16)
0	6120/2026	28.01.2026	ABLAPL-7089/2025	N.ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-28		(Se No-16)
1	6121/2026	28.01.2026	WP (C) - 12532/2025	K. C. SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-09-01		(Se No-16)
2	6122/2026	28.01.2026	WP (C) - 2689/2026	M. BEHERA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-
3	6123/2026	28.01.2026	WP (C) - 32092/2025	A. K. JATI	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(Se No-
4	6124/2026	28.01.2026	WP (C) - 34486/2025	A. K. JATI	C.O.	COURT NO. 25	Order Dtd. 2025-12-08	WRIT BRANCH-5	(Se No-32)
5	6125/2026	28.01.2026	BLAPL-12110/2025	MANGU NANDY	C.O.	COURT NO. 25	Order Dtd. 2026-01-27		(Se No-32)
6	6126/2026	28.01.2026	WP (C) - 22106/2016	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-18)

7	6127/2026	28.01.2026	WP (C) - 22106/2016	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-01- 27	WRIT BRANCH-7	(Se No- 18)
8	6128/2026	28.01.2026	WP (C) - 2360/2026	ITISHREE PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(Se No- 21)
9	6129/2026	28.01.2026	WP (C) - 2842/2026	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-01- 28		(Se No- 21)
0	6130/2026	28.01.2026	BLAPL- 12109/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-01- 27		(Se No- 21)
1	6131/2026	28.01.2026	CRLMC- 275/2026	PRAKASH CHANDRA DASH	C.O.	COURT NO. 23	Order Dtd. 2026-01- 27		(Se No- 21)
2	6133/2026	28.01.2026	ABLAPL- 8403/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-09- 09		(Se No- 21)
3	6164/2026	28.01.2026	CRLREV- 793/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 17	Order Dtd. 2026-01- 22		(Se No- 21)
4	5839/2026	28.01.2026	WP (C) - 808/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01- 15	WRIT BRANCH-2	(Se No- 34)
5	5840/2026	28.01.2026	WP (C) - 2713/2026	AKSHAYA KUMAR BEHERA	GENERAL		Judgement Dtd. 2026- 01-27	WRIT BRANCH-8	(Se No- 39)
6	5841/2026	28.01.2026	CRLMC- 238/2026	SWARAJ PATEL	GENERAL		Order Dtd. 2026-01- 21		(Se No- 39)
7	5842/2026	28.01.2026	WP (C) - 201/2026	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-01- 13		(Se No- 39)
8	5843/2026	28.01.2026	WP (C) - 23207/2022	MANASH RANJAN BAUG	GENERAL		Entire Brief	WRIT BRANCH-3	(Se No- 14)
9	5844/2026	28.01.2026	WP (C) - 8795/2003	PRATIMA NAYAK	GENERAL		Entire Document		(Se No- 14)
0	5867/2026	28.01.2026	ABLAPL- 14319/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2026-01- 27		(Se No- 14)
1	5877/2026	28.01.2026	FAO- 206/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07- 11	MISC. APPEAL SEC.	(Se No- 14)
2	5879/2026	28.01.2026	WP (C) - 2007/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01- 27	WRIT BRANCH-8	(Se No- 29)
3	5882/2026	28.01.2026	WP (C) - 2000/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01- 27	WRIT BRANCH-8	(Se No- 29)
4	5886/2026	28.01.2026	WP (C) - 1991/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01- 27	WRIT BRANCH (DIVISION	(Se No- 114)

								BENCH-2)	
5	5890/2026	28.01.2026	WP (C) - 1989/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-8	(Se No-29)
6	5894/2026	28.01.2026	WP (C) - 1987/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-44)
7	5897/2026	28.01.2026	WP (C) - 1981/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-44)
8	5902/2026	28.01.2026	WP (C) - 1978/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-1	(Se No-
9	5904/2026	28.01.2026	WP (C) - 1976/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-44)
0	5906/2026	28.01.2026	WP (C) - 1973/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27		(Se No-44)
1	5907/2026	28.01.2026	WP (C) - 1942/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-10)
2	5908/2026	28.01.2026	WP (C) - 1940/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-7	(Se No-10)
3	5909/2026	28.01.2026	WP (C) - 1926/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27		(Se No-10)
4	5911/2026	28.01.2026	CRLMP-17/2026	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2026-01-22		(Se No-10)
5	5912/2026	28.01.2026	WP (C) - 1919/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH-1	(Se No-
6	5913/2026	28.01.2026	WP (C) - 1904/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-27		(Se No-
7	5916/2026	28.01.2026	FAO-656/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-15	MISC. APPEAL SEC.	(Se No-
8	5921/2026	28.01.2026	FAO-541/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-11	MISC. APPEAL SEC.	(Se No-
9	5957/2026	28.01.2026	WP (C) - 36592/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-24	WRIT BRANCH-1	(Se No-
0	5963/2026	28.01.2026	CRLMC-4753/2025	BIDYADHAR PANDA	GENERAL		Order Dtd. 2026-01-07		(Se No-
1	5997/2026	28.01.2026	WP (C) - 35647/2022	BISWABHUSAN PARIDA	GENERAL		Order Dtd. 2025-08-11	WRIT BRANCH-4	(Se No-19)
2	6006/2026	28.01.2026	WP (C) - 33799/2022	BISWABHUSAN PARIDA	GENERAL		Order Dtd. 2025-08-11	WRIT BRANCH-5	(Se No-21)
3	6007/2026	28.01.2026	WP (C) - 33822/2022	BISWABHUSAN PARIDA	GENERAL		Order Dtd. 2025-08-11	WRIT BRANCH-6	(Se No-24)

4	6008/2026	28.01.2026	WP (C) - 7674/2025	AMRESH MOHANTY	GENERAL		Order Dtd. 2026-01-22		(Se No-24)
5	6020/2026	28.01.2026	WA-242/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-11	WRIT APPEAL	(Se No-
6	6022/2026	28.01.2026	WP (C) - 20286/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2015-05-14		(Se No-
7	6024/2026	28.01.2026	CONTC-382/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-03	CONTEMPT	(Se No-
8	6025/2026	28.01.2026	WP (C) - 19666/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2015-05-14		(Se No-
9	6049/2026	28.01.2026	WP (C) - 1317/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANCH-8	(Se No-29)
0	6055/2026	28.01.2026	WP (C) - 770/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANCH-4	(Se No-38)
1	6058/2026	28.01.2026	WP (C) - 1145/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-22		(Se No-38)
2	6066/2026	28.01.2026	WP (C) - 782/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-20	WRIT BRANCH-4	(Se No-38)
3	6074/2026	28.01.2026	WP (C) - 366/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-01-19	WRIT BRANCH-5	(Se No-32)
4	6118/2026	28.01.2026	ABLAPL-353/2026	TASBIR KUMAR KHOSLA	GENERAL		Order Dtd. 2026-01-19	BAIL-1	(Se No-
5	6132/2026	28.01.2026	ABLAPL-492/2026	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2026-01-27	BAIL-1	(Se No-
6	5830/2026	28.01.2026	CRLMC-262/2026	P.BEURA	GENERAL		Order Dtd. 2026-01-22		(Se No-
7	5930/2026	28.01.2026	RSA-467/2005	S K PATTA	GENERAL		Order Dtd. 2024-06-26	SECOND APPEAL	(Se No-
8	5932/2026	28.01.2026	WP (C) - 19384/2023	R K SARANGI	GENERAL		Order Dtd. 2023-07-03	WRIT BRANCH-3	(Se No-33)
9	5934/2026	28.01.2026	WP (C) - 1774/2026	B ROUT	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-
0	5935/2026	28.01.2026	RSA-286/2003	A SUNDARAY	GENERAL		Order Dtd. 2025-12-23	SECOND APPEAL	(Se No-
1	5937/2026	28.01.2026	ARBP-33/2008	S DAS	GENERAL		Order Dtd. 2014-04-11	M.J.C.	(Se No-
2	5940/2026	28.01.2026	WP (C) - 24540/2024	P K PAL	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se No-105)
3	5942/2026	28.01.2026	WP (C) - 16353/2024	P K PAL	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-1)	(Se No-107)
4	5944/2026	28.01.2026	CRLMC-	R K SARANGI	GENERAL		Order Dtd. 2026-01-		(Se

			2750/2025				21		No-107
5	5945/2026	28.01.2026	CRLMC-138/2026	R K SARANGI	GENERAL		Order Dtd. 2026-02-17		(Se No-107)
6	5947/2026	28.01.2026	CRLMC-2750/2025	R K SARANGI	GENERAL		Order Dtd. 2026-01-21		(Se No-107)
7	5948/2026	28.01.2026	CRLMC-217/2026	R K SARANGI	GENERAL		Order Dtd. 2026-01-21		(Se No-107)
8	5949/2026	28.01.2026	WP (C) - 2432/2026	R K SARANGI	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-6	(Se No-25)
9	5951/2026	28.01.2026	ABLAPL-14841/2025	S C CHOUDHURY	GENERAL		Order Dtd. 2025-12-30		(Se No-25)
0	5952/2026	28.01.2026	BLAPL-12077/2025	S DAS	GENERAL		Order Dtd. 2026-01-27	BAIL-2	(Se No-)
1	5955/2026	28.01.2026	CRLMC-251/2026	BISWAMITRA	GENERAL		Order Dtd. 2026-01-22		(Se No-)
2	5956/2026	28.01.2026	ABLAPL-473/2026	BISWAMITRA	GENERAL		Order Dtd. 2026-02-10		(Se No-)
3	5958/2026	28.01.2026	ABLAPL-471/2026	BISWAMITRA	GENERAL		Order Dtd. 2026-02-10	BAIL-2	(Se No-)
4	5960/2026	28.01.2026	ABLAPL-768/2024	N ROUT	GENERAL		Order Dtd. 2025-11-10		(Se No-)
5	5962/2026	28.01.2026	CRLMC-4423/2024	R K BARIK	GENERAL		Order Dtd. 2026-02-05		(Se No-)
6	5965/2026	28.01.2026	WP (C) - 6232/2025	B C PANDA	GENERAL		Order Dtd. 2025-03-13	WRIT BRANCH-6	(Se No-35)
7	5967/2026	28.01.2026	CRLMP-1647/2025	S K BISWAL	GENERAL		Order Dtd. 2026-01-22		(Se No-35)
8	5969/2026	28.01.2026	BLAPL-12132/2025	S S PASAYAT	GENERAL		Order Dtd. 2026-01-27	BAIL-2	(Se No-11)
9	5972/2026	28.01.2026	BLAPL-12953/2025	R K BARIK	GENERAL		Order Dtd. 2026-01-27		(Se No-11)
0	5973/2026	28.01.2026	WP (C) - 1818/2026	P K MOHANTY	GENERAL		Order Dtd. 9999-12-31		(Se No-11)
1	6001/2026	28.01.2026	BLAPL-12231/2025	LAXMI CHARAN BEHERA	GENERAL		Order Dtd. 2026-01-07	BAIL-2	(Se No-10)
2	6009/2026	28.01.2026	WA-1432/2025	J.R.BEHERA	GENERAL		Order Dtd. 2026-01-27		(Se No-10)
3	6023/2026	28.01.2026	ABLAPL-388/2026	D SAMAL	GENERAL		Order Dtd. 2026-01-21		(Se No-10)

4	6048/2026	28.01.2026	WP (C) - 2025/2026	T BAG	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-5	(Se No-32)
5	6050/2026	28.01.2026	CRLA-398/2008	DHARAM	GENERAL		Order Dtd. 2009-04-21	CRIMINAL APPEAL	(Se No-
6	6051/2026	28.01.2026	CRLREV-148/2022	C DAS	GENERAL		Order Dtd. 2026-01-28	CRIMINAL REVISION	(Se No-
7	6052/2026	28.01.2026	WA-181/2024	S BARIK	GENERAL		Order Dtd. 2026-01-27	WRIT APPEAL	(Se No-
8	6053/2026	28.01.2026	RFA-159/2003	A K SAHOO	GENERAL		Appealmemo		(Se No-
9	6056/2026	28.01.2026	WP (C) - 25738/2023	S PRADHAN	GENERAL		Order Dtd. 2026-01-20	WRIT BRANCH-4	(Se No-37)
0	6057/2026	28.01.2026	FAO-593/2023	J BARIK	GENERAL		Order Dtd. 2026-01-22	MISC. APPEAL SEC.	(Se No-
1	6060/2026	28.01.2026	CRLLP-9/2024	P MUDULI	GENERAL		Order Dtd. 2025-11-11		(Se No-
2	6062/2026	28.01.2026	CRLMC-3564/2019	K P MOHANTY	GENERAL		Order Dtd. 2023-04-06Petition,	CRIMINAL MISC	(Se No-
3	6065/2026	28.01.2026	CONTC-674/2017	K K NATH	GENERAL		Order Dtd. 2024-05-03	CONTEMPT	(Se No-
4	6068/2026	28.01.2026	WP (C) - 18651/2019	M R BARIK	GENERAL		Order Dtd. 2019-10-17Petition,Annexure,	WRIT BRANCH-5	(Se No-21)
5	6075/2026	28.01.2026	WP (C) - 21067/2025	P K PANI	GENERAL		Order Dtd. 2025-10-13		(Se No-21)
6	6076/2026	28.01.2026	CRLREV-544/2025	C DAS	GENERAL		Order Dtd. 2026-01-28		(Se No-21)
7	6077/2026	28.01.2026	TRP (C) - 66/2025	S BARIK	GENERAL		Order Dtd. 2026-01-22		(Se No-21)
8	6078/2026	28.01.2026	WP (C) - 19557/2025	S BHUYAN	GENERAL		Order Dtd. 2026-01-22		(Se No-21)
9	6079/2026	28.01.2026	WA-400/2025	P R NAYAK	GENERAL		Order Dtd. 2026-01-28		(Se No-21)
0	6080/2026	28.01.2026	TRP (C) - 459/2025	I SAHOO	GENERAL		Order Dtd. 2026-02-23		(Se No-21)
1	6081/2026	28.01.2026	ABLAPL-566/2026	S DAS	GENERAL		Order Dtd. 2026-01-28	BAIL-2	(Se No-
2	6082/2026	28.01.2026	WA-404/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28		(Se No-
3	6083/2026	28.01.2026	WA-387/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28		(Se No-
4	6084/2026	28.01.2026	WA-402/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28	WRIT APPEAL	(Se No-

5	6085/2026	28.01.2026	WA-406/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28		(Se No-
6	6086/2026	28.01.2026	WA-394/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28		(Se No-
7	6087/2026	28.01.2026	WA-401/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28		(Se No-
8	6088/2026	28.01.2026	WA-403/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28		(Se No-
9	6089/2026	28.01.2026	WA-400/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28		(Se No-
0	6090/2026	28.01.2026	WA-407/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28		(Se No-
1	6091/2026	28.01.2026	WP (C) - 34287/2025	A SUNDARAY	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-1	(Se No-
2	6092/2026	28.01.2026	WP (C) - 31132/2025	K C SWAIN	GENERAL		Order Dtd. 9999-12-31		(Se No-
3	6093/2026	28.01.2026	BLAPL-10668/2025	K C SWAIN	GENERAL		Order Dtd. 2026-01-21	BAIL-2	(Se No-
4	6094/2026	28.01.2026	WP (C) - 36688/2025	L K NAYAK	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH (DIVISION BENCH-1)	(Se No-106
5	6096/2026	28.01.2026	WP (C) - 9277/2025	S RATH	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-6	(Se No-36)
6	6098/2026	28.01.2026	WA-1930/2025	J SAHOO	GENERAL		Order Dtd. 9999-12-31		(Se No-36)
7	6100/2026	28.01.2026	WP (C) - 16506/2025	H JENA	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-5	(Se No-22)
8	6103/2026	28.01.2026	CRLREV-660/2024	P C BEHERA	GENERAL		Order Dtd. 2025-04-10		(Se No-22)
9	6105/2026	28.01.2026	CONTC-412/2026	U CHHOTARAY	GENERAL		Order Dtd. 2026-01-27		(Se No-22)
0	6106/2026	28.01.2026	CONTC-415/2026	U CHHOTARAY	GENERAL		Order Dtd. 2026-01-27		(Se No-22)
1	6108/2026	28.01.2026	CRLREV-221/2024	K K NATH	GENERAL		Order Dtd. 2024-08-05	CRIMINAL REVISION	(Se No-
2	6110/2026	28.01.2026	ABLAPL-502/2026	M K PANI	GENERAL		Order Dtd. 2026-01-27		(Se No-
3	6111/2026	28.01.2026	WP (C) - 36492/2025	A K MOHAPATRA	GENERAL		Order Dtd. 2026-01-05		(Se No-
4	6112/2026	28.01.2026	CRLMP-42/2026	B R SENAPATI	GENERAL		Order Dtd. 2026-01-21		(Se No-
5	6114/2026	28.01.2026	BLAPL-12186/2025	S K MOHANTY	GENERAL		Order Dtd. 2026-01-27		(Se No-
6	6134/2026	28.01.2026	BLAPL-11665/2025	P. K. DASH	GENERAL		Order Dtd. 2026-01-22		(Se No-

7	6135/2026	28.01.2026	WP (C) - 11346/2020	S K BEHERA	GENERAL		Order Dtd. 2025-12-03	WRIT BRANCH-6	(Se No-26)
8	6136/2026	28.01.2026	BLAPL-9625/2025	P. K. DASH	GENERAL		Order Dtd. 2026-01-22		(Se No-26)
9	6137/2026	28.01.2026	LAA-93/2018	M K PANDA	GENERAL		Order Dtd. 2023-02-06	FIRST APPEAL	(Se No-
0	6138/2026	28.01.2026	LAA-5/2017	M K PANDA	GENERAL		Order Dtd. 2023-02-06	FIRST APPEAL	(Se No-
1	6139/2026	28.01.2026	LAA-5/2017	M K PANDA	GENERAL		Order Dtd. 2023-02-06	FIRST APPEAL	(Se No-
2	6140/2026	28.01.2026	LAA-9/2019	M K PANDA	GENERAL		Order Dtd. 2023-02-06	FIRST APPEAL	(Se No-
3	6141/2026	28.01.2026	CRLA-984/2025	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2026-01-16		(Se No-
4	6142/2026	28.01.2026	BLAPL-9624/2025	SARAT DASH	GENERAL		Order Dtd. 2026-01-28		(Se No-
5	6143/2026	28.01.2026	LAA-115/2018	M K PANDA	GENERAL		Order Dtd. 2023-02-06	FIRST APPEAL	(Se No-
6	6144/2026	28.01.2026	LAA-116/2018	M K PANDA	GENERAL		Order Dtd. 2023-02-06	FIRST APPEAL	(Se No-
7	6145/2026	28.01.2026	RSA-410/2014	S K SAHU	GENERAL		Order Dtd. 2025-10-31	SECOND APPEAL	(Se No-
8	6146/2026	28.01.2026	WP (C) - 458/2003	S BISWAL	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-7	(Se No-15)
9	6147/2026	28.01.2026	WP (C) - 30890/2025	SURENDRA DAS	GENERAL		Order Dtd. 2025-12-01		(Se No-15)
0	6148/2026	28.01.2026	CRLMC-3627/2010	B DAS	GENERAL		Order Dtd. 2025-10-24	CRIMINAL MISC	(Se No-
1	6149/2026	28.01.2026	WP (C) - 1741/2010	B SAMAL	GENERAL		Order Dtd. 2012-12-17		(Se No-
2	6150/2026	28.01.2026	WP (C) - 3687/2002	J RANI	GENERAL		Order Dtd. 5000-01-01Petition,Annexure,	WRIT BRANCH (DIVISION BENCH)	(Se No-122)
3	6151/2026	28.01.2026	WP (C) - 19620/2023	S SAHOO	GENERAL		Order Dtd. 2023-06-26	WRIT BRANCH-7	(Se No-15)
4	6152/2026	28.01.2026	CRLMC-5287/2025	S SAHOO	GENERAL		Order Dtd. 2025-12-17		(Se No-15)
5	6153/2026	28.01.2026	WP (C) - 24591/2025	S SAHOO	GENERAL		Order Dtd. 2025-12-17	WRIT BRANCH-2	(Se No-
6	6154/2026	28.01.2026	WP (C) - 24615/2025	S SAHOO	GENERAL		Order Dtd. 2025-12-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No-111)
7	6155/2026	28.01.2026	WP (C) - 24613/2025	S SAHOO	GENERAL		Order Dtd. 2025-12-17	WRIT BRANCH-3	(Se No-

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8	6156/2026	28.01.2026	WP (C) - 32191/2025	B P TANGA	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
9	6157/2026	28.01.2026	BLAPL-12521/2025	P K MISHRA	GENERAL		Order Dtd. 2026-01-27		(Se No-120)
0	6158/2026	28.01.2026	CRLMP-1653/2025	R K MOHAPATRA	GENERAL		Order Dtd. 2026-01-16		(Se No-120)
1	6159/2026	28.01.2026	WP (C) - 2467/2026	S C SAHOO	GENERAL		Order Dtd. 2026-01-27		(Se No-120)
2	6160/2026	28.01.2026	CRLMC-4640/2025	P C DAS	GENERAL		Order Dtd. 9999-12-31		(Se No-120)
3	6161/2026	28.01.2026	FAO-49/2021	S HUSSAIN	GENERAL		Order Dtd. 2025-12-12	MISC. APPEAL SEC.	(Se No-)
4	6162/2026	28.01.2026	FAO-593/2023	S HUSSAIN	GENERAL		Order Dtd. 2025-12-12	MISC. APPEAL SEC.	(Se No-)
5	6163/2026	28.01.2026	BLAPL-8977/2025	J BEHERA	GENERAL		Order Dtd. 2026-01-27		(Se No-)
6	6165/2026	28.01.2026	CMP-1443/2025	J P KAR	GENERAL		Order Dtd. 2025-12-22		(Se No-)
7	6166/2026	28.01.2026	WP (C) - 37566/2025	P K SWAIN	GENERAL		Order Dtd. 2026-01-27		(Se No-)
8	6167/2026	28.01.2026	WP (C) - 30637/2025	P K SWAIN	GENERAL		Order Dtd. 2026-01-27	WRIT BRANCH (DIVISION BENCH-1)	(Se No-108)
9	6168/2026	28.01.2026	WP (C) - 30909/2024	M D BISWAL	GENERAL		Order Dtd. 2026-01-27		(Se No-108)
0	6169/2026	28.01.2026	CRLA-1433/2025	P S DAS	GENERAL		Order Dtd. 2026-03-09		(Se No-108)
1	6170/2026	28.01.2026	WP (C) - 37615/2025	B K SWAIN	GENERAL		Order Dtd. 2026-01-06	WRIT BRANCH-2	(Se No-45)
2	6171/2026	28.01.2026	ABLAPL-530/2026	A K JATI	GENERAL		Order Dtd. 2026-01-27		(Se No-45)
3	6172/2026	28.01.2026	WP (C) - 2535/2026	P BEHERA	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-5	(Se No-21)
4	6173/2026	28.01.2026	WP (C) - 24826/2025	B K MOHANTY	GENERAL		Order Dtd. 2025-12-01Petition,Annexure,	WRIT BRANCH-8	(Se No-41)

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